Madhya Pradesh Electric Vehicle Policy 2025

(v) Nodal agency may establish a workplace charging policy to enhance the accessibility of charging infrastructure for employees, thereby fostering greater adoption of electric vehicles.

## 12.4 FINANCIAL INCENTIVES FOR PUBLIC CHARGING STATIONS

The below-mentioned incentives are over and above PM E-Drive incentives-

CHARGING STATION TYPE	VEHICLE CATEGORY
Small Charging Stations	On Chargers: Capital Subsidy of 30% of the value of the charging equipment/machinery for first 500 charging stations up to a Maximum subsidy of INR 1,50,000.
Medium Charging Stations	On Chargers: Capital Subsidy of 30% of the value of the charging equipment/machinery for first 300 stations up to a Maximum subsidy of INR 3,00,000.
Large Charging Stations	On Chargers: Capital Subsidy of 30% of the value of the charging equipment/machinery for first 200 stations up to a Maximum subsidy of INR 10,00,000.
Battery Swapping Station	One-time capital subsidy on eligible fixed capital investment for service providers at the rate of 30% for first 300 Swap Stations in the State up to a maximum of INR 5,00,000.

## 12.5 PUBLIC CHARGING STATIONS

The following steps will be undertaken to establish a public charging and battery-swapping station throughout Madhya Pradesh:

- (i) Charge Point Operators (CPOs), battery swapping operators (BSO) or a combination of . both, will be invited to bid to set up charging stations along with battery-swapping facilities at each of the identified location.
- (ii) State Government shall facilitate land to service providers for setting up Charging/ Battery swapping facilities (as per a future plan that establishes a rational cap on such facilities).